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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.164/2005
O.A. No.2323/2004**

New Delhi this the 27th day of May, 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)**

**Satish S/o Late Shri Ram Singh
R/o 13/80, Maulana Azad,
Medical College Campus,
New Delhi.**

-Applicant

(By Advocate: Shri U. Srivastava)

Versus

**1. Shri Dherendra Kumar
Secretary (Health), Delhi Sachivalya,
I.P. Estate, New Delhi.**

**2. Shri A.K. Aggarwal
DEAN, Maulana Azad Medical College,
Bahadur Shah Zaffar Marg,
New Delhi.**

**3. Shri Ravinder Kumar
Warden, New U.G. Hostel,
M.A.M.C., New Delhi.**

-Respondents

(By Advocate: Shri Ram Kanwar)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

**Respondents are stated to have complied with directions of
this court vide their orders dated 25.5.2005.**

**2. Learned counsel of applicant stated that though the C.P.
may be disposed of, applicant be granted liberty to challenge
these orders.**

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3. C.P. as such is dropped and notices to the respondents are discharged with liberty to the applicant to challenge respondents' orders dated 25.5.2005 as per law.

S. Raju
(Shanker Raju)
Member(J)

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)

cc.

27.5.05